

F.No. 01(03)/Roster/CESTAT/2023-Part III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.11.2023

ORDER NO. 192 of 2023


Hon'ble President is pleased to order the sitting commencing from **06.11.2023 to 01.12.2023** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 06.11.2023 to 01.12.2023	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs and Service Tax Division Bench matters
From 06.11.2023 to 01.12.2023	Ms. Rachna Gupta, Hon'ble Member (Judicial) Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Single Member Bench matters Excise Division Bench matters

Note:

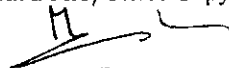
1. In the event of tour/leave/Chamber work of Hon'ble President/the Member (Judicial) in the Excise Division Bench, Ms. Rachna Gupta, Member (Judicial) will sit in that Division Bench.
2. In the event of leave/tour of a Technical Member, the other Division Bench will hear all the matters.
3. All part heard matters are released for fresh hearing before the regular bench.
4. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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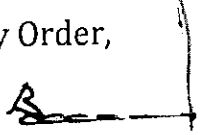
Hon'ble President is pleased to partially modify the roster order no. 192 of 2023 for CESTAT, New Delhi from **14.11.2023** to **17.11.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 14.11.2023 to 17.11.2023	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. Adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order,


(Bineesh Kumar K. S)
Registrar

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Deputy Registrar